

(c) ONGC had produced a total of 27.86 million tonnes of crude oil during 1986-87.

(d) No, Sir.

(e) No, Sir, Over the years, the ONGC has built a lot of infrastructural facilities at Dehradun in addition to adequate communication net work with the regional headquarters. Moreover, as a result of decentralisation of powers, the ONGC as the apex body has more of policy functions to perform and day to day working decisions are taken at regional level. Therefore, in the present context, the location of ONGC headquarters at Dehradun is considered appropriate.

Films on non-conventional fuels

3368. SHRI SURESH PACHOURI: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that the scheme for use of non-conventional fuels and fuel saving devices has not made a material impact;

(b) whether Government or Waste Land Board are considering to make films of one or two minutes duration depicting the firewood saving devices;

(c) whether Government would propose to make it compulsory to show such films in every show of Cinema houses; and

(d) whether Government would consider showing one such film every day on Doordarshan?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) No, Sir. The various schemes in the area of non-conventional energy sources like installation of biogas plants, improved chulha, solar thermal systems and devices (solar cooker, water heating system, crop dryer, distillation units etc.) wind pumps, wind energy generators, Photovoltaic system, photovoltaic pumps, bio-mass based systems are creating a good impact in regard to saving of fuelwood, providing organic

manure generation|conservation of energy. These programmes are aimed at environmental upgradation, reduction of drudgery of women folk, improvement in general health of the people, uplifting the standard of living, especially in the rural areas, generation of employment and development of agro industry.

(b) to (d) In order to increase the public awareness of the problems caused due to decreasing vegetable cover of land and to reclaim degraded lands one of the means adopted by the National Waste Lands Development Board is preparation of films on different aspects of social forestry and waste land development for being shown to the people with the help of State Government.

Video Cassettes of 15-20 minutes in duration on biogas, improved chulha, solar cookers, wind energy, urja grams etc. have been made and these have been will be telecast by the Doordarshan at appropriate intervals. Further Doordarshan also covers in their news bulletins most of the important development programmes|schemes|projects including new and renewable sources of energy.

Cinema licencees are already required as per law to exhibit "approved films" on social, educational, cultural and development aspects of the country—not exceeding 20 minutes in duration in every show before screening feature films on the recommendation of the Film Advisory Board.

Abolishing DPEA

3369. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that his Ministry has proposed to abolish Drug Prices Equalisation Account in the new measures;

(b) whether it is also a fact that a formulator has either to reduce the price of finished medicine based on actual purchase price of bulk drug or to deposit the difference under Equalisation Account;

(c) if so, what measure has been proposed to get the difference passed on to consumer and not to be retained by the producer following the abolition of the DPEA; and

(d) on what basis Government have come to the conclusion that unintended benefit will not be made by the Drug Industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) It is proposed to discontinue the system of pooled and retention pricing.

(b) Yes, Sir.

(c) and (d) The new Drug Price Control Order is yet to be announced by the Government.

Ensuring delivery of share of power to Punjab

3370. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of ENERGY be pleased to state:

(a) whether the Punjab State has been allocated only 118 MUs of power from the Bairasiul and Singrauli Central projects as against the allocation of 3251 MUs;

(b) if so, what are the reasons therefor;

(c) whether any effective measures have been taken by the Central Government for ensuring delivery of share of power to Punjab from the Central Sector generation projects; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (d) The total share and actual supply of power to Punjab from Bairasiul and Singrauli

STPS during the period April—July, 1987 was as below:—

	(Fig. in MU)	
	April	July 1987
	Share	Actual
Bairasiul	173.6	171.4
Singrauli	271.4	189.8

The shortfall in supply was mainly due to overdrawal by Delhi and U.P. Constant efforts are being made so as to see that Punjab receives its share of power from the Central Projects. Uttar Pradesh State Electricity Board and DESU have been instructed to restrict their drawal and augment their generation so that due share of power from the Central Stations can be supplied to the States in the region. As a result of the efforts, there has been considerable improvement in the supply of Punjab's share from the Central Stations.

Funds for PSEB

3371. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of ENERGY be pleased to state:

(a) whether the Punjab State Electricity Board has been emphasising the need for making available additional funds for power projects;

(b) whether the Punjab State is facing severe power crisis;

(c) whether the Central Government propose to allocate additional funds to meet the power crisis; and

(d) if so, by when?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) The Punjab State Electricity Board has asked for